

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 238 OF 2017

Dated: 10th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

GRIDCO Ltd.

.... Appellant(s)

Vs.

NTPC Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. R.K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Ms. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Poorva Saigal for R-1

Mr. R.B. Sharma for R-15

Mr. Rahul Kinra
Mr. Ashutosh K. Srivastava for R-16 & R-17

Mr. Pradeep Mishra
Mr. Suraj Singh for R-9

Mr. S. Vallinayagam for R-22

Mr. Naveen Hegde h/f
Mr. Nikhil Nayyar for R-23

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **18.12.2018.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson